

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1028
TO BE ANSWERED ON 17.12.2018

TRIBAL RESEARCH INSTITUTES

1028. SHRI SUMEDHANAND SARSWATI,
SHRI SUNIL KUMAR SINGH:
SHRIMATI SANTOSH AHLAWAT,
SHRI CHANDRA PRAKASH JOSHI,
SHRI A.T. NANA PATIL

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- a) whether the Government is planning to conduct a review of operational conditions of the existing Tribal Research Institutes (TRIs) across India, if so, the details thereof along with the number of TRIs operational in the country;
- b) whether the condition of the TRIs needs to be improved, if so, the details of the TRIs and the action being taken by the Government to improve the conditions of the TRIs;
- c) whether the Government has any plan to make model TRIs, if so, the details thereof along with the list of TRIs which are going to model ones; and
- d) whether the Government has any plan to increase the number of TRIs in the country and if so, the details thereof, UT/ State -wise including Jharkhand?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a)& (b): Ministry of Tribal Affairs (MoTA) has revised Guidelines for the Scheme 'Support to Tribal Research Institute (TRI)' in December 2017. The Guidelines, inter alia, stipulates for setting up of new TRIs in the States where no TRI exists and providing support for infrastructural needs. It has been envisaged that TRIs should focus on their core responsibilities as body of knowledge & research, and as a think tank for tribal development, preservation of tribal cultural heritage, providing inputs to States for evidence based planning and appropriate legislations, capacity building of tribals and persons/institutions associated with tribal affairs, dissemination of information and creation of awareness. The annual outlay of the Scheme 'Support to Tribal Research Institute (TRI)' enhanced from Rs. 21.00 crore in 2016-17 to Rs. 80.00 crore in 2017-18 and Rs. 100.00 crore in 2018-19. The scheme is demand driven. As per the requirement of States, MoTA makes effort to provide sufficient funds. MoTA is focussing on strengthening of all TRIs in terms of infrastructure and their delivery of output. Presently, the TRIs in 24 States and 1UT including Jharkhand are receiving support of Ministry of Tribal Affairs based on the proposal received from them with the approval of duly constituted APEX level Committee subject to availability of funds under the Scheme 'Support to Tribal Research Institute (TRI)'. List of TRIs is at **Annexure 1**. Details of fund released to the TRIs during 2017-18 and current year is at **Annexure 2**

- (c): There is no proposal under consideration of the Ministry for making Model TRIs.
- (d): Setting of TRIs in States where no TRI exists is envisaged. No such plans are in pipeline for Jharkhand State which already has a TRI.

Annexure 1 referred to in reply of part (a) & (b) of Lok Sabha Unstarred Question No. 1028 for answer on 17.12.2018.

S. No	State	Place and year of Establishment
1	Odisha	Bhubaneswar, 1952
2	Jharkhand (Undivided Bihar)	Ranchi, 1953
3	Madhya Pradesh	Chhindwara (now functioning at Bhopal), 1954
4	West Bengal	Kolkata, 1955
5	Maharashtra	Pune, 1962
6	Gujarat	Ahmadabad, 1962
7	Assam	Guwahati, 1962
8	Telangana	Hyderabad, 1963
9	Rajasthan	Udaipur, 1964
10	Uttar Pradesh	Lucknow, 1971
11	Kerala	Kozhikode, 1971
12	Tamilnadu	Ooty, 1983
13	Manipur	Imphal, 1988
14	Tripura	Agartala, 1993
15	Himachal Pradesh	Shimla, 1994
16	Chhattisgarh	Raipur, 2004
17	Karnataka	Mysore, 2005
18	Andaman & Nicobar Island	Port Blair, 2014
19	Andhra Pradesh	Vishakhapatnam, 2014
20	Uttarakhand	Dehradun, 2014
21	Sikkim	Gangtok, 2016
22	Jammu & Kashmir	Srinagar, 2016
23	Nagaland	Kohima, 2017
24	Arunachal Pradesh	Itanagar, 2017
25	Mizoram	Aizwal, 2018

Annexure 2 referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 1028 for answer on 17.12.2018

Release of fund under the scheme "Support to TRI's"

(Rs. in Lakh)

Sl. No	State/ UT	2017-18	2018-19 (Till 12.12.2018)
1	Andhra Pradesh	940.42	749.58
2	Arunachal Pradesh	647.99	253.01
3	Assam	183.65	198.75
4	Chhattisgarh	168.73	504.49
5	Gujarat	2438.00	-
6	Himachal Pradesh	-	106.80
7	Jammu And Kashmir	-	97.00
8	Jharkhand	-	1211.83
9	Karnataka	130.00	106.00
10	Kerala	745.65	401.25
11	Madhya Pradesh	732.51	309.91
12	Maharashtra	-	485.01
13	Manipur	58.00	530.11
14	Mizoram	-	416.08
15	Nagaland	-	800.00
16	Odisha	662.90	819.07
17	Rajasthan	169.25	44.75
18	Sikkim	136.00	155.60
19	Tamil Nadu	133.20	177.25
20	Telangana	339.50	163.20
21	Tripura	198.75	316.14
22	Uttar Pradesh	-	-
23	West Bengal	215.45	380.15
24	Andaman And Nicobar	-	81.60
25	Uttarakhand	TRI under construction.	
	Total	7900.00	8307.58
